

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:94

ANSWERED ON:01.03.2011

HYBRID COTTON SEEDS

Joshi Dr. Murlī Manohar;Sharma Shri Jagdish

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the price of hybrid cotton seed and the price of cotton during each of the last three years and the current year;
- (b) whether the use of hybrid cotton seeds are unviable for growers despite the rising price of cotton;
- (c) if so, the reasons therefor and the reaction of the Government thereto;
- (d) whether the Government has taken/proposed to take steps for providing accessibility to hybrid cotton seeds at reasonable rates and to provide remunerative price to the cotton growers in the country;and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 94 DUE FOR REPLY ON 1ST MARCH, 2011.

(a): Details are at Annexure.

(b) to (e): The market prices of raw cotton have prevailed well over the minimum support levels during the last two years. he details in this regard are annexed. Minimum Support Prices (MSP) for all crops, including cotton, is fixed after taking into account the cost of cultivation, which includes cost of seed and provides for reasonable returns to the farmers. Cotton growers have found cotton cultivation to be remunerative as is borne out by the increase in area under cotton cultivation from 94.14 lakh hectare in 2007-08 to 110.00 lakh hectare in 2010-11.

The Seeds Act, Seeds Rules and the Seeds (Control) Order do not provide for regulation of seed prices. Seed prices are kept under check through a competitive market environment by a vibrant seeds industry.